

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION No. 1370  
TO BE ANSWERED ON 9th February, 2024**

**SEAT-LEAVING BOND POLICY IN MEDICAL COLLEGES**

**1370. SHRI KODIKUNNIL SURESH:  
PROF. SOUGATA RAY:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government intends to revoke the seat-leaving bond policy in medical colleges in the country;
- (b) if so, the details thereof;
- (c) whether the Government/National Medical Commission (NMC) has received reports from concerned students being harassed and made to pay hefty sums of money by medical college authorities leading to depression/anxiety issues in students desirous of leaving their course; and
- (d) if so, the details thereof along with the details of higher number of cases of discontinuation of courses during the last three academic years in the country, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) National Medical Commission (NMC) has requested State Governments to review the seat leaving bond policy in Medical Colleges in the concerned States. As regard details of discontinuation of courses during the last three academic years in the country, State/UT-wise, it is informed that the same is not maintained centrally.

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